

Kerosene quota for Rajasthan

†3239. SHRI ASHK ALI TAK: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government proposes to increase the quota of kerosene allotted for the rural areas of Rajasthan; and

(b) if so, the extent thereof and, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) and (b) The role of Ministry of Petroleum and Natural Gas, Government of India is limited to allocation of subsidised PDS Kerosene Oil (SKO) to State Governments/ Union Territory Administrations, under PDS Scheme. Further distribution of SKO within the State including in rural areas, is done by the State Governments/Union Territory Administrations as per their criteria.

Delay in delivery of LPG cylinders

†3240. SHRI NARENDRA KUMAR KASHYAP: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government has taken note of the delay in delivery of LPG cylinders by LPG distributors of different public sector oil marketing companies;

(b) if so, the details thereof and the reasons therefor; and

(c) the steps being taken by Government to ensure delivery of LPG cylinders within 48 hours of booking the refill?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) and (b) Public Sector Oil Marketing Companies (OMCs), namely, Indian Oil Corporation Limited (IOCL), Bharat Petroleum Corporation Limited (BPCL) and Hindustan Petroleum Corporation Limited (HPCL) have reported the established cases of late delivery of LPG cylinders for last three years and the current year, the details of which are given in the Statement (*See below*).

In all the established cases of late delivery of LPG cylinders, action has been taken according to provisions of the Marketing Discipline Guidelines (MDG), 2001.

†Original notice of the question was received in Hindi.